

	Rs. in lakhs
2) Bonus for four years from 1975 to 1979	4.20
3) Retaining allowance from 1975 to 1979	5.64
(4) Overtime from 1976 to 1980	1.20
(5) Dues of Compulsory Deposit Scheme	2.00
(6) Amount of the Provident Fund	8.00
(7) Gratuity of the retired employees	2.00
(8) Gratuity of 1200 employees working in Mill	30.00
(9) Total dues including the gratuity of workers	65.00
(10) D.A. on account of the increase in the price index under the U.P. Board and the amount of the family pension, also required to be paid to the workers in addition to the above amount**	

The representation has been forwarded to the State Government for necessary action, as they are the concerned authorities.

(c) and (d). According to return submitted by the Jaora Sugar Mills, the total cane price dues as on 22nd March, 1980 was Rs. 30.80 lakhs. The Government of Madhya Pradesh have been requested to ensure that the cane price dues are reduced quickly, particularly in view of the improved price of free-sale sugar.

Amendment to Urban Land Ceiling Act

128. SHRI NAVIN RAVANI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what measures have so far been taken to strictly implement the Ur-

ban Land Ceiling and Regulation Act; and

(b) what is the present position of implementation of this measure in various States, particularly in metropolitan cities?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Immediately after the urban Land (Ceiling and Regulation) Act, 1976 came into force, a Central Coordination Committee consisting of the representatives of the States and the Government of India was set up to monitor the implementation of the Act. As a result of the deliberations of the Committee, several guidelines intended to clarify doubts and to achieve a broad measure of uniformity in the implementation of the Act were issued to the States. In January 1978, the Government of India replaced this Committee by four Regional Committees under the Chairmanship of the Secretary, Ministry of Works and Housing. These Committees are intended to review the progress of implementation of the Act in each region, discuss problems and suggest measures for solving them.

The progress made in the implementation of the Act by the States/ Union Territories is indicated in the statement attached. No city-wise details in this regard are available.

Statement

As on 21st April 1980

Progress of implementation of the Urban Land Ceiling Act in the States and Union Territories

Section 6

S. No.	Name of State	No. of statements of excess vacant land received	No. of statements scrutinised	No. of statements finally disposed	Estimate of excess vacant land after scrutiny (In Hec.)	Extent of vacant land acquired and vested with the State Govt. (In Hec.)
1.	Andhra Pradesh	27,007	14,995	1,260	3,297.89	49.94
2.	Assam	538	—
3.	Bihar	2,193	127	2	160	0.21
4.	Gujarat	40,515	7,398	142	64,662.00	64.27
5.	Karnataka	68,987	15,170	196	11,471.00	72.45
6.	Maharashtra	64,049	57,213	122	53,522.00	765.00
7.	Madhya Pradesh	7,422	6,735	381	11,289.418	182.52
8.	Orissa	571	86	167	28.346	..
9.	Punjab	5,602	3,151	1,072	763.00	10.50
10.	Rajasthan	9,424	1,586	86	6,817.46	9,1572
11.	Uttar Pradesh	1,18,709	86,215	6,626	13,784.10	210.37
12.	West Bengal	29,502	9,355	301	5,007.00	32.23
<i>Union Territories</i>						
1.	Chandigarh Admn.	164	32	3
2.	Delhi Admn.	8,097	6,505	1,908	55.0483	..
3.	Pondicherry	716	250	..	75.00	..
4.	Cantonment Areas	3,906	3,794	711	871.96	Nil
TOTAL		3,87,402	2,13,312	12,977	1,71,864.60	1393.64

Delhi Telephones Assistance Services

129. SHRI NAVIN RAVANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that enquiry, assistance, directory number enquiry numbers of Delhi telephones like 199, 197, 198, etc. are

not working properly and subscriber have a number of complaints against operators;

(b) if so, steps been taken to discipline the Delhi telephone outfit and satisfy the telephone users; and

(c) how many new exchanges were opened this year in Delhi and how many planned to be opened and how